

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. †1338

ANSWERED ON 09.02.2023

FLOODS IN UTTAR PRADESH

†1338. KUNWAR DANISH ALI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the damage to crops, land, property and human life due to floods in the country particularly in Uttar Pradesh during the year 2022, district-wise;
- (b) the funds released under Flood Management and Border Area Programme during the last five years;
- (c) the details of the projects sanctioned and completed so far under the flood management component of PMKSY, State/UT-wise particularly in Uttar Pradesh;
- (d) whether the Government proposes to build embankments on rivers;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government for timely prediction and forecasting of weather related changes in the country?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) District-wise data of damages due to floods is not maintained centrally. State-wise damages due to heavy rain and floods are compiled by Central Water Commission after receipt of confirmation from respective States/UTs, the latest State-wise flood damage data pertaining to year 2021 is at **Annexure –I**.
- (b) The details of central assistance released under Flood Management and Border Area Programme (FMBAP) of Department of Water Resources, River Development and Ganga Rejuvenation during last five years is at **Annexure - II**.
- (c) There is no flood management component under PMKSY. In the State of Uttar Pradesh, 29 projects of flood management were approved for central funding during XI and XII Plan period under erstwhile Flood Management Programme (FMP) which was later subsumed under FMBAP Scheme of Department of Water Resources River Development and Ganga rejuvenation. The three projects of flood management under FMP are ongoing. The State-wise details of projects included and completed under Flood Management Programme is at **Annexure III**
- (d) & (e) Flood management being under the purview of the States, the schemes for flood control including construction of embankments are formulated and implemented by concerned States as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and promotional financial assistance for management of floods in critical areas. Irrigation and Water Resources Department, Government of Uttar Pradesh has informed that embankments on rivers are built

depending on the requirement based on previous years' flood and about 523 embankments with length about around 3869 Km in the State of Uttar Pradesh have been built.

(f) Central Water Commission issues flood forecasts and inflow forecasts to identified reservoirs for proper reservoir regulation. Presently, flood forecasts are issued by CWC at 333 stations (134 Inflow Forecast Stations + 199 Level Forecast Stations) as per Standard Operating Procedure, which includes 44 forecasting stations (39 level & 5 inflow) in the State of Uttar Pradesh. A total of 1261 forecasts (1025 level and 236 inflow) were issued during flood season 2022 till 31st December 2022 in the state of Uttar Pradesh. Central Water Commission (CWC) has developed basin wise flood forecasting model based on rainfall-runoff mathematical modelling for 5 days advance flood forecast advisory at identified flood forecasting and inflow forecasting stations.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1338 TO BE ANSWERED IN LOK SABHA ON 09.02.2023 REGARDING "FLOODS IN UTTAR PRADESH"

STATEMENT SHOWING FLOOD DAMAGE FOR THE YEAR 2021

Sl. No s.	Name of state	Area affected in	Populat ion affected in	Dama ge to Crops Area		Damag e to Houses		Cattl e lost	Huma n lives lost	Damage to public utilities	Total damages crops, houses & public utilities
		(m.ha.)	(millio n)	(m.ha.)	Rs.Cror e	Nos.	Rs.Cror e	nos.	nos.	Rs. Crore	Rs.Cror e
1	2	3	4	5	6	7	8	9	10	11	12
1	ANDHRA PRADESH	7.16	0.68	0.63	2779.39	9686	13.33	50054	68	3527.74	6320.46
2	ARUNACHAL PRADESH	0.04	0.12	0.04	44.43	624	2.33	105	14	521.15	567.90
3	ASSAM	0.02	0.90	0.02	8.56	3387	12.73	0	13	1051.14	1072.43
4	BIHAR	1.00	8.26	0.65	929.60	12289	10.24	99	70	5505.02	6444.86
5	CHATTISGARH	0.00	0.01	0.00	0.12	2297	1.12	7	4	0.00	1.24
6	GOA	0.00	0.01	0.00	188.18	1630	30.45	104	NR	NR	218.62
7	GUJARAT	1.19	0.12	1.19	1078.00	2191	181.98	1053	84	0.00	1259.98
8	HARYANA	0.00	NR	0.00	614.63	NR	NR	NR	NR	NR	614.63
9	HIMACHAL PRADESH	0.03	0.68	0.02	NR	1864	NR	1165	476	686.95	1127.47
10	JHARKHAND	0.03	0.10	0.00	1.48	52	0.02	0	9	0.00	1.49
11	KARNATAKA	1.20	NR	1.19	1069.19	38802	170.12	734	NR	736.50	1975.81
12	KERALA	0.59	0.04	0.59	2835.76	9771	NR	NR	131	NR	NR
13	MADHYA PRAADESH	NR	0.00	NR	NR	74	NR	NR	26	NR	NR
14	MAHARASHTRA	NR	0.03	NR	NR	18916	NR	NR	24	NR	NR
15	MANIPUR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
16	MEGHALAYA	0.00	0.01	0.00	NR	1767	NR	20	2	NR	NR
17	MIZORAM	0.05	NR	0.05	0.37	5	0.03	3	NR	NR	0.40
18	NAGALAND	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
19	ODISHA	0.11	3.04	0.11	136.75	16903	45.46	69	13	197.30	379.51
20	PUNJAB	0.02	0.02	0.00	44.45	374	2.16	82	24	0.00	46.61
21	RAJASTHAN	1.15	10.71	1.15	5333.94	37932	50.43	2064	34	92.81	5477.18
22	SIKKIM	0.04	0.33	0.02	0.00	1098	3.95	934	9	88.48	92.43
23	TAMILNADU	0.87	7.25	0.78	884.16	55733	26.07	7321	140	6129.33	7039.56
24	TELENGANA	NR	NR	NR	NR	12	NR	NR	10	NR	NR
25	TRIPURA	0.01	0.03	0.01	37.36	811	0.65	0	0	0.11	38.12
26	UTTAR PRADESH	2.20	0.66	0.36	443.08	8376	25.48	825	21	356.70	825.26
27	UTTARAKHAND	NR	NR	NR	NR	26	NR	NR	34	NR	NR
28	WEST BENGAL	1.01	4.00	0.97	6355.76	236201	3383.23	136	163	6340.46	16079.45
29	A & N ISLAND	0.00	0.00	0.00	0.10	38	0.01	33	NIL	NIL	0.11
30	CHANDIGARH	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
31	D & N HAVELI DAMAN & DIU	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
32	LADAKH	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
33	DELHI	0.00	0.02	0.00	18.39	NIL	NIL	NIL	NIL	NIL	18.39
34	JAMMU & KASHMIR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
35	LAKSHADWEEP	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
36	PUDUCHCHERRY	0.05	1.56	0.01	5.49	346	0.29	72	2	9.93	15.71
	TOTAL	16.75	38.56	7.79	22809.17	461205	3960.08	64880	1371	25243.61	49617.62

NR- NOT REPORTED

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1338 TO BE ANSWERED IN LOK SABHA ON 09.02.2023 REGARDING “FLOODS IN UTTAR PRADESH”**

Central assistance released to States under Flood Management and Border Area Programme (FMBAP) during the period 2017-18 to 2021-22

Rs. in Crores

S.N.	State/UT	2017-18 to 2021-22
1	Arunachal Pradesh	21.18
2	Assam	486.72
3	Bihar	292.63
4	Himachal Pradesh	444.73
5	Jammu & Kashmir	398.20
6	Kerala	19.05
7	Manipur	52.38
8	Mizoram	0.48
9	Nagaland	10.84
10	Odisha	18.3
11	Uttar Pradesh	231.00
12	Uttarakhand	42.98
13	West Bengal	315.61
14.	Punjab	11.21

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1338 TO BE ANSWERED IN LOK SABHA ON 09.02.2023 REGARDING “FLOODS IN UTTAR PRADESH”**

Details of Works approved and completed under Flood Management Programme since XIth plan upto JAN 2023

S.No.	State/UT	Nos.	Funds Released	Works completed	Works foreclosed/shiffted	Works ongoing
1	Arunachal Pradesh	21	190.78	21	0	0
2	Assam	142	1515.2	111	30	1
3	Bihar	48	924.41	42	1	5
4	Chhattisgarh	3	19.32	3	0	0
5	Goa	2	11.98	2	0	0
6	Gujarat	2	2.00	2	0	0
7	Haryana	1	46.91	1	0	0
8	Himachal Pradesh	8	832.57	6	1	1
9	Jammu & Kashmir	44	804.79	24	3	17
10	Jharkhand	3	22.71	3	0	0
11	Karnataka	3	23.80	2	1	0
12	Kerala	4	137.95	2	2	0
13	Manipur	23	219.71	22	0	1
14	Meghalaya	0	3.81	0	0	0
15	Mizoram	2	16.88	1	1	0
16	Nagaland	17	93.96	14	0	3
17	Orissa	68	119.41	66	2	0
18	Puducherry	1	7.50	0	1	0
19	Punjab	5	40.43	4	1	0
20	Sikkim	45	91.84	28	17	0
21	Tamilnadu	5	59.82	5	0	0
22	Tripura	11	23.62	11	0	0
23	Uttar Pradesh	29	470.18	24	2	3
24	Uttarakhand	22	246.60	18	2	2
25	West Bengal	18	1051.96	15	0	3
	Total	527	6978.14	427	64	36
